PROFORMA FOR DECLATATION ASSETS (AS ON 31-03-2012)

<u>Name of Officer(In full)</u> <u>Date of Birth</u> <u>Present post held</u>

Smt. Sushma Lakra 21-02-1971 IX th Civil Judge Class –II

Immovable Property							
Name of District Sub-Division Taluka and village in which property is situated	Name and details of Property		If not in own name,state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.			
	Housing and other Building	Land					
1 1.Village- serikhedi,Block- Dharsiwa Tahsil& District-Raipur	2	2 3170 Sq.ft P.H.N.112 Khasra no. 679/7' part	3 Late. Yakub Lakra- Husband	5 Purchase, Saller Bodhan singh Dhurwa father. Dhansingh Gond Village- serikhedi, Raipur			
2. Village- KhaKhradih,Block- AbhanpurTahsil- Aarang District- Raipur		3000 Sq.ft P.H.N.23/29Khasra no. 650' part	self	Purchase, Saller Ghanaram Sahu father. Ramratan sahu Village- Birbira Tasil- Aarang District Raipur			

3. Village- Boria	House		Self	Purchase CG
Kala, Distt- Raipur	Rosewood-			Housing
C.G.	II/92			Board, Raipur
				CG
	e Property(Valued Above 2	5,000/-of]	Rs.)
Name of Articles	ACTIVA	40,605/- Value as	Self	
	(CG-15/CD	on Date 29-09-09		
	-2717)			
	Jewel	lary(Lump sum)		
Jewellary (Worth	180 Gram	5,38,200/- Value as	Self	
Rs.)		on Date 10-01-13	Purchase &	
			Istri Dhan	
	Sha	res/Debantures		
Name	of issuing Com	pany	Nos.c	of Shares
	NUL		NUL	
NIL		anas Daliau & Oth	NIL	
Name of issuing	Life insura	ance Policy & Oth	Amount	
e			Amount	
company (1) LIC of India	Rs.5655/-	1.00.000/		
		1,00,000/-		
Jeevan Chaya Policy	Yearly			
no.383279897	Premium		05 000/	
(2) LIC of India	Rs.4034/-	1,05,000/-		
Jeevan Anand Policy	HLY			
no.384188617	Premium			
(3) LIC of India	Rs.12130/-	5,00,000/-		
Jeevan Saral Policy	HLY			
no.386081515	Premium			
(4) LIC of India	Rs.40,000/-	50,000/-		
Wealth Plus	Single			
no.386084802	Premium			
(5) LIC of India	Rs.49245/-	50,000/-		
Jeevan Aastha	single			
no.386062979(ku.	Premium			
Sristhti lakra)				
(6) LIC of India	Rs.49245/-	50,000/-		
Jeevan Aastha Policy	single			
no.386062979(Ku.	Premium			
Steffi lakra)				
(7) LIC of India	Rs.1,00,000/-		1,00,000/-	
Market plus-1 Policy	single			
no.386086969	Premium			
110.300000909	IICIIIIUIII	3.00.000/-		
	Rs 790/- Per		3.00.000/-	
(8) Postal Life Insurance			3,00,000/-	

Bank Deposites/Securieties & Investments						
	Name of	City	Amount			
	Bank					
Fixed Deposites	(1) SBI main	Durg	4,00,000/-			
	Branch					
	(2) SBI Main	Raipur	50,000/-			
	Branch (MF)					
	(3) Religare	Raipur	49,999/-			
	(Liquid					
	Fund)					
Savings Bank A/CS	(1)SBI Main	Durg	102382/-			
	Branch					
	(2)-SBI					
	Mantralaya	Raipur	10,091/-			
	Branch					
	(3)-IDBI	Raipur	6,886/-			
	Bank					
3- PPF	SBI Main	Durg	81,213/-			
	Branch					
4-GPF	AG Office	Raipur	3,55,232/-			
5- NSS	-	-	NIL			
6- Others	Regligare	2,000/- Per month SIP				
	MF					

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicatedNote- the expected declaration of assets is subject to provisions of C.C. Services

Note- the expected declaration of assets is subject to provisions of C.C. Services (conduct) Rules 1965.

Signature & Date